

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No217  
CP(IB)/142(AHM)2021

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Union Bank of india

.....Applicant

V/s

Navin Kumar Tayal

.....Respondent

(Corporate Guarantor)

**Order delivered on ..22/08/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Vatsal Trivedi, Adv.

For the Respondent : Ms. Neha Panchal, Adv. for Mr. Harmish Shah, Adv.

**ORDER**

Learned Counsel for the personal guarantor accepts notice. Let the copy be served within three days. Reply be filed within two weeks. Rejoinder, if any, one week thereafter.

List on 19.10.2022.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**